

**GOVERNMENT OF INDIA  
CORPORATE AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3356  
ANSWERED ON:13.12.2012  
MLM COMPANIES  
Singh Shri Brij Bhushan Sharan

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) whether the Government has taken a decision to publish the names of multilevel marketing companies;
- (b) if so, the medium of publicity for the purpose along with the time by which this process is likely to be started; and
- (c) the steps taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI SACHIN PILOT)

- (a) Decision to publish names of Multi Level Marketing companies which come to adverse notice of this Ministry is under consideration of this Ministry. However, members of the public can view the names of the companies registered under the Companies Act, 1956 and documents filed by any company on MCA-21 portal by paying a nominal fee of Rs.50/- (Fifty only).
- (b) & (c) - do not arise in view of (a).